

<i>Demand</i>	<i>Action taken</i>
2. Promotional Avenues	Action is already in progress.
3. Selection Grade	-do-
4. Risk or Pharmacy Allowance to CGHS Pharmacists	No proposal has been received from the Association.

[English]

News Item Captioned "Jama Masjid Kshetra Ke Vikas Ki Yojna Thande Baste Mein"

1863. SHRI VIJOY KUMAR YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether her attention has been drawn to the news-item captioned "Jama Masjid Kshetra Ke Vikas Ki Yojna Thande Baste Mein" appearing in the "Navbharat Times" (Delhi) dated 25 May, 1988,

(b) if so, the facts thereof; and

(c) the action taken or proposed by Government for the development of the area?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes Sir

(b) and (c). The Delhi Agricultural Marketing Board has taken a plot of 15 acres for developing a wholesale fish, poultry and eggs market at Ghazipur in East Delhi. Some of the existing wholesale markets including the one in Jama Masjid are proposed to be shifted there. The project is estimated to cost Rs. 10-12 crores and is likely to be completed by 1992-93.

The Delhi Transport Corporation have reported that services at various routes operating from Jama Masjid were shifted to Red Fort/Subhash Park with effect from 14.5.1987 at the instance of the Delhi Traffic Police.

Comprehensive Plan for Development of Emerging Townships

1864 PROF NARAIN CHAND PARASHAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any comprehensive plan for the development of emerging townships including semi urban areas and cities has been chalked out consequent upon the identification of such centres in the country as per recommendation of the National Commission of Urbanisation;

(b) if so, the names of such towns/cities State-wise and the details of the programme/plan chalked out for this purpose including the financial assistance, State-wise; and

(c) if not, whether such a plan would be drawn up and the likely date by which it would be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). No spe-

final decision about the programmes and financial assistance for Urban Centres as identified by the Commission has been drawn up so far. However, the list has been forwarded to the state Governments/UT Adms. as to whether they would like to make additions or deletions thereto. The ongoing centrally sponsored Integrated Programme for the Development of Small and Medium Towns covers a number of these priority centres identified by the Commission.

Housing Schemes for A.P.

1865. SHRI K. NARAYANA SWAMY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of housing scheme sanctioned by HUDCO in Andhra Pradesh upto January 30, 1989;

(b) whether there is any proposal to sanction some more housing schemes for Andhra Pradesh during the year 1989-90; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Upto 31-1-89, HUDCO has sanctioned 778 schemes in the State of Andhra Pradesh.

(b) and (c). Schemes are sanctioned each year according to the requirements of the States and availability of funds. During the year 1988-89, as against an annual allocation of Rs. 30.38 crores, HUDCO has already sanctioned schemes for a loan amount of Rs. 47.22 crores (as on 23-2-89), which are much in excess of the allocated amount.

Abolition of C & D forms by DDA

1866. SHRI RAM PUJAN PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the formality of obtaining C & D forms have since been abolished by the Delhi Development Authority for small plot holders; if so, the details in this regard and the relief this abolition is likely to provide to the plot holders; and

(b) whether the above concession will be available to those persons also whose building plans were sanctioned before 31st December, 1988 but who are yet to complete the construction, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The procedure for the issue of Forms C & D relating to the verification of services has been simplified for residential plots measuring upto 500 sq. mtrs. Under the simplified procedure verification/certification of the laying of services done by the licensed architects will be accepted for the grant of C & D forms by the DDA.

(b) Yes, Sir.

Implementation of revised Pay Scales for Faculty of AIIMS and PGIMER, Chandigarh

1867. SHRI MAHENDRA SINGH: Will the Minister HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether revised pay scales and designations for the faculty in the All India Institute of Medical Sciences and the Post Graduate Institute of Medical Education and Research, Chandigarh have been implemented; and